

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 91
TO BE ANSWERED ON 19.07.2021

EKLAVYA RESIDENTIAL SCHOOLS

91. SHRI TOKHEHO YEPTHOMI:
SHRI SANGANNA AMARAPPA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has sanctioned the establishment of Eklavya Model Residential Schools (EMRS) in the country, State-wise specially in Karnataka and Nagaland;
- (b) if so, the details of the EMRS sanctioned, operational, under construction and yet to be completed in the country in last two years, State-wise;
- (c) whether it is a fact that Government has given sanction for the establishment of EMRS in the State of Karnataka, if so, the details thereof;
- (d) is there any plan to start new EMRS-Eklavya schools in Koppal District and if so, the details thereof; and
- (e) the details of the Tribal Hostels approved for the staff of Nagaland in 2020-2021?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA) :

(a): Yes Sir.

(b): A statement indicating state-wise numbers of EMRS sanctioned, operational, under construction and yet to be completed in the country in last two years is at **Annexure-A**.

(c) and (d): As per budget announcement 2018-19, every block with 50% or more tribals and at least 20,000 tribal persons is to be sanctioned an EMRS by the year 2022. Based on these criteria 452 tribal blocks of the country have been identified for establishment of EMRSs and no block of Koppal District qualifies the above criteria. However, a total number of 12 EMRSs have already been sanctioned for the state of Karnataka as per list as per **Annexure-B**.

(e): The layout plan for construction of an EMRS across the country including Nagaland, *interalia*, includes construction of academic building, hostels for students, kitchen and dining hall, staff quarter etc. . Therefore, no separate approval is required in respect of tribal hostel for the staff of EMRSs.

Annexure A as mentioned in the reply to part (b) of Lok Sabha Unstarred Qs. No. 91 for 19.07.2021 asked by SHRI TOKHEHO YEPHTHOMI and SHRI SANGANNA AMARAPPA regarding "Eklavya Residential Schools "

Sl. No	State/Ut	Total Schools Sanctioned during last 2 years (2019-20 & 2020-21)	No of Functional Schools	No of Schools Under Construction
1	Andhra Pradesh	10	10	3
2	Arunachal Pradesh	2		
3	Assam	5		
4	Bihar	1		
5	Chhattisgarh	43	43	2
6	Dadra & Nagar Haveli and Daman & Diu	1	1	1
7	Gujarat	4	4	
8	Jharkhand	54		29
9	Madhya Pradesh	28	28	10
10	Maharashtra	9	4	
11	Manipur	7		
12	Meghalaya	2		
13	Mizoram	8		2
14	Nagaland	8		
15	Odisha	41		14
16	Rajasthan	10	2	10
17	Telangana	10	10	7
18	Tripura	7		3
	Grand Total	250	102	81

Annexure B as mentioned in the reply to part (c) and (d) of Lok Sabha Unstarred Qs. No. 91 for 19.07.2021 asked by SHRI TOKHEHO YEPTHOMI and SHRI SANGANNA AMARAPPA regarding "Eklavya Residential Schools "

S. No.	State	District	Block/ Taluka	Name of the School	Year of sanction
1	Karnataka	Ballari	Ballari	EMRS Kolagallu	2010-11
2	Karnataka	Belagavi	Gokak	EMRS Tavaga	1997-98
3	Karnataka	Chamarajanagar	Kollegala	EMRS Managala	2010-11
4	Karnataka	Chikkamagaluru	Mudigere	EMRS Taruve	2001-02
5	Karnataka	Chitradurga	Hiriyur	EMRS Devarakotta	2010-11
6	Karnataka	Kalaburagi	Chittapur	EMRS Konchur	2010-11
7	Karnataka	Kodagu	Virajpet	EMRS Balugodu	1997-98
8	Karnataka	Kolar	Srinivaspur	EMRS Gangannagaripalli	2012-13
9	Karnataka	Mysuru	Heggadadevankote	EMRS Sollapura	2010-11
10	Karnataka	Raichur	Devadurga	EMRS Kottadoddi	2005-06
11	Karnataka	Tumakuru	Koratagere	EMRS Bajjanahalli	2010-11
12	Karnataka	Yadgir	Yadgir	EMRS Bandalli	2015-16